

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

ITEM NO : 9

IA NO.247/2020 IN CP NO.(IB)394/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BANK OF INDIA V/S M/S AMITECH TEXTILES LTD.

SECTION : 33(1) & 34(3) IBC

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

COUNSEL FOR RP : DR. RAM KUMAR MISHRA, PCMA.

COUNSEL FOR SUSPENDED MANAGEMENT

: SH. D.N. AWASTHI, ADV.

COUNSEL FOR COC

: SH. VIPIN KUMAR KUSHWAHA, ADV.

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The matter was taken up today through Video Conferencing.

Heard Dr. Ram Kumar Mishra, PCMA for the Applicant/ RP, Sh. D.N. Awasthi, Advocate for the Suspended Management and Sh. Vipin Kumar Kushwaha, Advocate for the CoC through video conferencing.

Reply on behalf of respondents has been filed, which is on record, however, no rejoinder has been by the applicant till date. Let, the same be filed by the next date fixed.

Accordingly, put up in the week commencing 17th March, 2021 before the Regular Court/Video Conferencing, by which time, pleadings may be exchanged between the parties.

— Sd —

Dated : 12.02.2021

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**